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Title: Need for the creation of a separate state of Bodoland.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY : Madam Speaker, I am quite thankful to you for giving me an opportunity to speak about the long pending genuine issue for the creation of a separate State of Bodoland...(*Interruptions*) I would like to urge upon the Government of India to take appropriate steps to help create the much long awaited...(*Interruptions*) separate State of Bodoland carving out of the present State of Assam...(*Interruptions*)

अध्यक्ष महोदया : आप बैठ जाइए।

⌚!(व्यवधान)

अध्यक्ष महोदया : उनकी बात सुन लीजिए। जब आप बोल रहे थे, वे सुन रहे थे।

⌚!(व्यवधान)

अध्यक्ष महोदया : बैठ जाइए।

⌚!(व्यवधान)

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY : The claim of the Bodo people for getting a separate State of Bodoland is very legitimate, very genuine, very democratic and it is our historical prerogative. Our question to the Government of India is, if the present Government of India could take a political decision to create the much, long-awaited separate State of Telangana, why there cannot be a similar kind of political decision in the case of the Bodoland State also? So, Madam, through you, I would like to urge upon the Government of India, once again, to take the political decision to create the much-awaited separate State of Bodoland without any furthermore delay....(*Interruptions*)

अध्यक्ष महोदया : आप सभी बैठ जाइए।

⌚!(व्यवधान)

MADAM SPEAKER: Somebody is speaking.

...(*Interruptions*)

अध्यक्ष महोदया : श्री बैसीमुथियारी जी, आप बोलिए।

⌚!(व्यवधान)

अध्यक्ष महोदया : आप बैसीमुथियारी जी को बोलने दीजिए।

⌚!(व्यवधान)

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY: I am sorry to say....(*Interruptions*)

Listen to me.

MADAM SPEAKER: You continue.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY : We are in a great trouble; we are in a great tragedy these days.....(*Interruptions*)

MADAM SPEAKER: You continue.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY : Respected Madam, Speaker, through you, I would like to urge upon the Government of India and all the learned Members of this august House to take appropriate steps to help create the much, long-awaited separate State of Bodoland in line with Telangana. Our vital question to the Government of India is, if the present Government of India could take a political decision in the matter of the creation of the much, long-awaited separate State of Telangana, why there could not be similar kind of a political decision in the case of the creation of a separate State of Bodoland? Why should there be double standard in Government of India's policy? Why there should be discriminatory policy? Let there be an inclusive policy approach from the Government of India to create the much, long-awaited separate State of Bodoland also ...(*Interruptions*)

MADAM SPEAKER: Thank you. Now Dr. Thambidurai.